

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Séction	Name of the Parties M/s. / Mr.
CP 59/06	TP 03/16	Hearing	397/ 398	Devaraj Dhanara Vs. Fire Bricks & Potteries P. Ltd. & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

1. *Raghuram  
Gadambi  
for  
C.K. Nandakumar  
9900039859*

*Petitioner*

*[Signature]*

*Blindly for Bhagat  
8880621168*

*Respected no 17010*

*[Signature]*

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Memo is filed by counsel for Respondent reporting some matters are pending in the Apex Court and sought for adjournment on that ground. The parties are directed to be ready for advancing arguments on next hearing date. List it on 20.09.2017.

*[Signature]*  
MEMBER(J)

*[Signature]*  
MEMBER(T)